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Calicut University (Amendment) Act, 1980

6 of 1980

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An Act further to amend the Calicut University Act, 1975. WHEREAS it is expedient further to amend the Calicut University Act, 1975, for the purpose hereinafter appearing; BE it enacted in the Thirty-first Year of the Republic of India as follows:

1. Short Title And Commencement :-

- (1) This Act may be called the Calicut University (Amendment) Act, 1980.
- (2) It shall be deemed to have come into force on the 27th day of March, 1980.

2. Amendment Of Section 22 :-

In sub-section (1) of section 22 of the Calicut University Act, 1975 (5 of 1975), after the second proviso, the following proviso shall be inserted, namely:-

Provided also that a member other than an ex-officio member shall, notwithstanding the expiration of his term, continue to hold office until his successor is elected: